Title: Regarding deteriorating Law and Order situation in Uttar Pradesh - killing a MLA and his associates in Uttar Pradesh.

(i) Re: Deteriorating law and order situation and killing of an MLA in

Uttar Pradesh

MR. SPEAKER: I have received a notice from the hon. Member Shri Malhotra. Ordinarily, this is a State matter.

...(Interruptions)

MR. SPEAKER: I will give all of you an opportunity. I know it is a sensitive matter. I respect everybody's sentiments. Please allow me to conduct so that your views can be recorded very strongly.

SHRI TATHAGATA SATPATHY (DHENKANAL): We are such a disciplined lot that we always obey you.

MR. SPEAKER: Sometimes such sentiments prompt me to decide to continue here.

SHRI ARJUN SETHI (BHADRAK): We never do any such thing. ...(Interruptions)

प्रो. राम गोपाल यादव (सम्मल) : अध्यक्ष जी, मल्होत्रा जी के बाद हमें भी बोलने का अवसर दिया जाये। … (व्यवधान)

प्रो. विजय कुमार मल्होत्रा (दक्षिण दिल्ली) : अध्यक्ष जी, एक बहुत ही भीएण घटना हुई है… (व्यवधान)

इनको बिठाइये न।…(व्यवधान)

MR. SPEAKER: By this time, you are aware that you cannot speak from there. Even then you are disturbing. This habit should go. You have seen today that nobody can brow-beat me. You like me or not, that is a different thing. Please do not play those tactics.

...(Interruptions)

MR. SPEAKER: I will request you to avoid any reference directly to the State Government.

प्रो. विज्य कुमार मल्होत्रा : अध्यक्ष जी, एक बहुत ही भींएण घटना हुई है। अभी उत्तर प्रदेश के गाजीपुर जिले में भाजपा के विधायक श्री कृणानन्द जी की हत्या हुई। उनके साथ सात और आदमी भी उसमें मारे ग्ये। दिन के सम्य पर, दिन-दहा्ड़े उनके काफिले को, जो क्रिकेट के मैच का उद्घाटन करके वहां से आ्ये थे, ए.के. 47 की गोलियों से भून दिया गया।

उनके साथ जो सात व्यक्ति थे, उनकी भी मृत्यु हो गई है।

अध्यक्ष जी, यह पार्टी का ्या प्रदेश का प्रश्न नहीं है, अपितु ्यह निर्वाचित ्सद्स्यों के लिए भी एक भी्एण ्सम्स्या है। किसी भी काम करते हुए व्यक्ति की क्या हत्या कर दी जाएगी? ्वह भी जिस तरीके से उन्हें मारा ग्या है, यह गंभीर मामला है। उन्होंने पहले ही कहा था कि उन्हें अपनी हत्या की आ्शंका है। इस बात की चेता्वनी बार-बार दी थी कि उनकी हत्या हो सकती है। उन्हें हत्या की धमकियां दी जा रही थीं†(व्यवधान)

MR. SPEAKER: Of course, it is a serious matter.

PROF. VIJAY KUMAR MALHOTRA: Sir, it is not only a law and order problem. You said that it is a law and order problem. It is not only a law and order problem; it is a communal problem also....(Interruptions) मऊ के अंदर पहले भी इस तरह के हत्याकाण्ड हुए हैं। उसमें एक ही कस्यूनिटी के लोग मारे गए हैं, (Not recorded)

्बहुत बड़ी संख्या में मारे गए हैं…(व्यवधान)

MR. SPEAKER: I would see to it. Let me control.

...(Interruptions)

MR. SPEAKER: Prof. Malhotra, please do not refer to any other matter.

...(Interruptions)

MR. SPEAKER: That will be deleted.

...(Interruptions)

अध्यक्ष महोद्य : आप लोग बैठ जाइए।

MR. SPEAKER: Your leader is speaking. He does not need your help. Prof. Rasa Singh Rawat, please sit down.

I am requesting you, Prof. Malhotra to please do not refer to any other matter.

...(Interruptions)

MR. SPEAKER: I would see to it. It is very unfortunate.

...(Interruptions)

MR. SPEAKER: You have no patience. Please sit down.

...(Interruptions)

SHRI KHARABELA SWAIN (BALASORE): Sir, What is wrong in that word?...(Interruptions)

MR. SPEAKER: It is not to be recorded.

(Interruptions) ...(Not recorded)

MR. SPEAKER: Nothing would go on record except the observations of Prof. Malhotra.

...(Interruptions)

MR. SPEAKER: Please sit down.

...(Interruptions)

MR. SPEAKER: Prof. Rasa Singh Rawat, you also please sit down.

...(Interruptions)

MR. SPEAKER: If you defy the Chair like this, I am sorry. Do not force me to take very unpleasant action. It has become a habit. I am trying to regulate. I have requested Prof. Malhotra not to refer to any other matter. He is a senior Member of the House; he is a responsible leader of this House.

...(Interruptions)

श्री मोहन सिंह (देवरिया) : अध्यक्ष महोदय, हम लोगों को भी सून लीजिए…(व्यवधान)

अध्यक्ष महोद्य : आप इंतज़ार कीजिए, क्या होगा, क्या नहीं होगा? You cannot dictate the Chair all the time.

...(Interruptions)

श्री मोहन सिंह: महोद्य, यह डिक्ट्शन नहीं है।… (व्यवधान)

MR. SPEAKER: I am saying this. You know very well. Your leader knows. You have no patience even to talk to your leader.

...(Interruptions)

MR. SPEAKER: No doubt, it is a State matter but since an elected Member has been unfortunately killed, I have allowed him to speak. I said, try to avoid all the reference to the State so that I can get a response from Prof. Ram Gopal Yadav. He has expressed his views.

Prof. Malhotra, please be very brief and do not make any controversial reference.

...(Interruptions)

MR. SPEAKER: You know, you have raised a State matter, and I have to take notice of that.

...(Interruptions)

प्रो. विज्य कुमार मल्होत्रा : इस्से पहले भी ज्ब ्समाज्वादी पार्टी का नेता और ्बहुजन ्समाज्वादी पार्टी का लीडर मारा ग्या था त्ब हमने उनके प्रति ्भी अपनी ्सहानुभूति प्रकट की थी। हम हमे्शा ऐसा कहते आ रहे हैं कि ऐसा नहीं होना चाहिए। लेकिन ज्ब कोई ्बीजेपी का व्यक्ति मारा जाए तो क्या उस पर इस तरह ्से हंगामा करना चाहिए?…(व्यवधान) MR. SPEAKER: Please restrict to that. Yesterday's incident is very unfortunate.

...(Interruptions)

MR. SPEAKER: Prof. Malhotra, I have allowed you. They are not to stop.

...(Interruptions)

प्रो. विज्य कुमार मल्होत्रा : अध्यक्ष महोद्य, मैंने इसको ्साम्प्रदा्यिक इसलिए कहा क्योंकि कहीं ्यह मामला ्साम्प्रदा्यिक ्रूप में न ्बदल जाए, इसकी चिन्ता करनी चाहिए, इस पर चिन्ता होनी चाहिए। क्दी (<u>व्यवधान</u>)

अध्यक्ष महोदय : यहां पर जवाब देने के लिए उत्तर प्रदेश का कोई मंत्री तो मौजूद नहीं है।

...(व्यवधान)

प्रो. विज्य कुमार मल्होत्रा : अध्यक्ष महोद्य, यह साम्प्रदायिक मामला बनता जा रहा है। यह ऐसा मामला नहीं है, महिलाओं का ्या साम्प्रदायिक दंगों का मामला सदन में ड्सिक्स हो सकता है। इसमें केन्द्र सरकार की भी भूमिका है, उनको यह देखना होगा कि जिस तरह से अभी कर्नाटक और महारा्द्र का मामला हुआ है, वैसे ही स्थिति कहीं यहां पर भी न बन जाए। अगर यह मामला चलता रहा तो यह साम्प्रदायिक मामला बनेगा और इसके परिणाम देश भर में बहुत ही खराब होंगे, बहुत भ्यानक होंगे। इस बात का ध्यान रखा जाना चाहिए कि यूपी की स्थिति भी बिहार जैसी न बन जाए। यूपी के अंदर भी लॉ एण्ड आर्डर की स्थिति इतनी न बिग्डे, इस पर ध्यान देने की ज्रुरत है।

अध्यक्ष महोद्य, उन्होंने सिक्योरिटी मांगी थी, ज्ब हाउ्स में कहा ग्या कि उनकी हत्या का अंदे्शा है तो इस पर कोई कदम क्यों नहीं उठा्या ग्या। हम ्यह ्बात ्यहां पर उठाते हैं।

MR. SPEAKER: Prof. Malhotra, you have raised it very effectively.

Shri Santosh Gangwar, Shri Chandrakant Khaire, Shri Avinash Rai Khanna, Shri B.K. Deo, Shri Ashok Pradhan and Dr. Rajesh Mishra have associated themselves with what Prof. Malhotra has said.

...(व्यवधान)

श्री संतोा गंगवार (बरेली) : अध्यक्ष महोद्य, पिछले दो वााँ में… (व्यवधान)

MR. SPEAKER: I appeal Shri Santosh Gangwar to please cooperate. We have got other matters to take. I have recorded all the names.

...(Interruptions)

अध्यक्ष महोद्य : ऐसे नहीं चलेगा।

…(व्यवधान)

MR. SPEAKER: I am sorry, I have given this opportunity which is being misused by the Members.

...(Interruptions)

्योगी आदित्यनाथ (गोरखपुर) : अध्यक्ष महोद्य, यह उत्तर प्रदेश का मामला है।…(व्यवधान)

अध्यक्ष महोद्य: योगी जी, आप बैठ जाइए। आपका मैटर आने वाला है।

...(व्यवधान)

MR. SPEAKER: Do not waste your breath. Nothing, except that of Shri Ram Gopal, will go on record.

(Interruptions)* â€

अध्यक्ष महोद्य: साधु जी, आपको थोड़ा डिस्पिलिंड होना चाहिए।

...(<u>व्यवधान</u>)

MR. SPEAKER: It is not to be recorded.

(Interruptions)* â€

MR. SPEAKER: Will you stop speaking? What are you doing? A swami is not following discipline. What are you doing? This is not being recorded. I have allowed all the names to be recorded.

...(Interruptions)

MR. SPEAKER: I have made a mistake by allowing and you are misusing the opportunity given to you.

...(Interruptions)

MR. SPEAKER: I made a mistake in believing and trusting you. I should not have trusted you. I made a mistake in trusting you.

...(Interruptions)

MR. SPEAKER: Will you control your Members please?

...(Interruptions)

MR. SPEAKER: Shri Ramdas Athawale, I will just now name you.

...(Interruptions)

MR. SPEAKER: It is for me to decide what I will do. You are not my adviser. Do not make the Parliament a fun. You have been acting funny.

...(Interruptions)

प्रो. राम गोपाल ्याद्व : श्रीमन्, उत्तर प्रदेश में जो घटना हुई है, हमें उस पर बहुत अफ्सो्स और दुख है।…(<u>व्यवधान</u>) उसकी जितनी निन्दा की जाए, उतनी कम है।…(<u>व्यवधान</u>) मैंने आज उत्तर प्रदेश के मुख्य

मंत्री जी ्से बात की थी। उन्होंने आ्खा्सन दि्या है कि अगर ्यह मामला पार्लि्यामैंट में आता है और स्पीकर साहब चाहें तो श्री विज्य कुमार मल्होत्रा, श्री आड्वाणी ्या कांग्रेस के किसी ब्ड़े लीडर के नेतृत्व में एक कमेटी बना दें और बैठकर त्य करें कि क्रिमिनल्स पोलीटिक्स में कैसे आते हैं और उन पर कैसे रोक लगाई जाए।…(व्यवधान)

PROF. VIJAY KUMAR MALHOTRA: It is quite objectionable. It is a BJP MLA who has been killed...(Interruptions)

MR. SPEAKER: He has not referred to the deceased MLA as criminal.

...(Interruptions)

MR. SPEAKER: No other observation, except that of Shri Ram Gopal, is to be recorded.

(Interruptions)* â€

MR. SPEAKER: I will have to name you. I am sorry. You have been interrupting the House deliberately. I have been repeatedly requesting you to sit down. Is this the way?

...(Interruptions)

MR. SPEAKER: What are you doing? It is not being recorded. I have not given you the opportunity.

...(Interruptions)

अध्यक्ष महोद्य : आप दूसरों को सिखा देंगे।

...(व्यवधान)

MR. SPEAKER: Please sit down. Only Shri Ram Gopal is allowed to speak. Please be brief. You have made an offer. It is all right.

...(Interruptions)

प्रो. राम गोपाल ्याद्व : मुझे बहुत दुख के ्साथ कहना प्ड़ रहा है कि माननी्य ्सा्ंसद जो बात कह रहे हैं, *

^{*} Not Recorded.

* Not Recorded.

PROF. VIJAY KUMAR MALHOTRA: Sir, this is most objectionable....(Interruptions)

MR. SPEAKER: I have deleted it. It is not recorded. I have expunged it.

...(Interruptions)

Hon. Members, I have expunged that remark. Shri Ramgopalji, you are very sober Member. You are a very responsible Member. We all respect you.

Shri Malhotra, that is why, you would remember, I said this was the problem that I anticipated. Please do not convert this House into an Assembly. There is a State Assembly. I do not know whether it is in Session or not. This is a matter, I am sure, वे लोग प्रेशन में इस मुद्दे को उठायेंगे। It is always a matter of great concern.

...(Interruptions)

MR. SPEAKER: There should be no running commentary please. I want to express my great concern from this Chair, where you have all put me, saying that if any elected Member in this country, anywhere it may be, is killed, then it is a matter of serious concern. Now, because he wanted to raise it from that point of view, in spite of my greatest reservation, I allowed because an MLA has been killed -- although I said to Ramgopal ji that he was not representing the Uttar Pradesh Government - and Shri Ramgopal ji has expressed his views. He has made an offer to set up a Committee which is not for me to decide.

Now, since this chapter is over, I am requesting you all that there are many other important issues to be taken up.

...(Interruptions)

MD. SALIM (CALCUTTA - NORTH EAST): Sir, he has not finished his submissions...(Interruptions)

MR. SPEAKER: He has finished his submissions and now I would like to appeal to all sections of the House, `please listen to each other. Please listen to the Chair.' I have no personal issue, no personal matter.

श्री देवेन्द्र प्रसाद यादव (झंझारप्र) : अध्यक्ष महोदय, क्या हम लोग नहीं बोलेंगे ? …(व्यवधान)

MR. SPEAKER: Shri Devendraji, I can only say that it is very unfortunate. It seems I cannot trust anybody in this House.

श्री देवेन्द्र प्रसाद ्यादव : क्या बीजेपी ही इस मुद्दे पर बोलेगी ? …(<u>व्यवधान)</u> केवल आप लोग ही बोलेंगे ? …(<u>व्यवधान)</u> आप इस हत्या की घटना को ्साम्प्र ादायिक कहेंगे, तो क्या हम चूप रहेंगे ? …(<u>व्यवधान)</u> यह क्या मतलब है ? …(<u>व्यवधान</u>)

MR. SPEAKER: Shri Devendraji, this is showing the greatest discourtesy to the Chair.

...(Interruptions)

श्री देवेन्द्र प्रसाद यादव : हम लोग कभी नहीं उठते। …(व्यवधान)

MR. SPEAKER:When I am on my legs, you are showing the greatest discourtesy. Please remember you are one of the members in the Panel of Chairmen.

...(Interruptions)

श्री देवेन्द्र प्रसाद यादव : पैनल ऑफ चेयरमैन का क्या मतलब है ? क्या हम अपनी आवाज नहीं उठायेंगे ? …(व्यवधान)

प्रो. राम गोपाल ्याद्वः अध्यक्ष महोद्य, मैं सिर्फ इतना कहना चाहता था कि ज्ब मैं ्यह कह रहा हूं कि मुझे अफ्सो्स है, दुख है। …(<u>व्यवधान</u>) आप जैसा चाहें ्वैसा करें। इस घटना में जो भी व्यक्ति ्शामिल होगा, वह चाहे उत्तर प्रदेश में हो, बिहार में हो ्या कहीं भी हो, बच नहीं सकता। …(<u>व्यवधान</u>) लेकिन इस बात को ्ये लोग ्साम्प्रदायिकता का नाम दें, तो ्यह गलत है। …(<u>व्यवधान</u>)

MR. SPEAKER: Shri Ramgopal ji, please conclude now.

प्रो. राम गोपाल ्याद्व : कौन नहीं जानता कि ज्ब पटना ्से गोलू का अपहरण हुआ था। …(<u>व्यवधान</u>) यहां बिहार के लोग ्बैठे हुए हैं। …(<u>व्यवधान</u>) उस ्सम्य किसका नाम आया था ? …(<u>व्यवधान</u>) गोलू अपहरण में जिस भाई का नाम आया था, उस नाम को मैं यहां नहीं लेना चाहता। …(<u>व्यवधान</u>)

श्री देवेन्द्र प्रसाद यादव : अध्यक्ष महोदय, मैं अपनी पार्टी की तरफ से इस पर अपनी राय रखना चाहता हैं। मेरा आपसे निवेदन है कि इस मुद्दे पर हमें भी बोलने

का समय मिलना चाहिए। **…** (व्यवधान)

प्रो. विज्य कुमार मल्होत्रा : अध्यक्ष महोद्य, एक छोटी ्सी ्बात है कि जि्स मैम्बर ने कहा कि उनको सिक्योरिटी मिलनी चाहिए, तो इस तरह की घटना न हो इसलिए उनकी सिक्योरिटी का इंतजाम होना चाहिए था। …(<u>व्यवधान</u>)

MR. SPEAKER: If this is the way you are misusing the opportunity, then I will delete everything from the proceedings.

...(Interruptions)

MR. SPEAKER: I would not allow any further discussion on this issue. No further comment will be recorded.

(Interruptions)* …

MR. SPEAKER: What are you doing? For whose sake are you doing this? Are you behaving this way for the people of this country?

12.29 hrs.

(ii) Re: Reported shifting of proposed site of National Institute of Science

from Bhubaneshwar to Kolkata

...(Interruptions)